

State vs. Rudal
FIR No. 398/20
PS Shalimar Bagh
U/s. 354/323/341/506 IPC & 8 POCSO Act

25th June, 2020

Ld. P.O. is on leave today.

Present :Ld. Addl. PP for the State.

Ld. Counsel for applicant/accused.

As per directions issued to the DCP concerned, she has sought some time for conducting inquiry in the present matter.

As such, put up on **04.07.2020**.

The Incharge Computer Branch is directed to upload the order on the website of the District Courts.

(Reader)
in the Court of
Sh. Bhupinder Singh
ASJ-01/NW
Rohini/Delhi
25.06.2020